

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2852.
TO BE ANSWERED ON TUESDAY, THE 10TH MARCH, 2026.**

MIDC INDUSTRIAL LAND

2852. SHRI SHAHU SHAHAJI CHHATRAPATI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the prevailing rate of Maharashtra Industrial Development Corporation (MIDC) industrial land in Kolhapur district;
- (b) whether land pricing varies based on project size or employment generation, if so, the details thereof; and
- (c) the incentives available for large manufacturing projects in Kolhapur district?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) & (b):** 'Industries' is primarily a State subject. As per information received from the State Government of Maharashtra, the Maharashtra Industrial Development Corporation (MIDC) has issued a Circular No. P-71225 dated 15.03.2024 wherein the revised prevailing rates of Industrial plots in various industrial areas have been made effective from 01.04.2024. These rates do not vary as per project size or employment generation. The details are as under:

Sr. No.	Name of the Industrial Area	Prevailing Industrial Rate (INR) (Rs./sq.m.)
1.	Shiroli	2080/-
2.	Gokul Shirgaon	1420/-
3.	Kagal Hatkanagale Five Star	980/-
4.	Ajara (Mini)	400/-
5.	Gadhinglaj	500/-
6.	Halkarni	500/-
7.	I.T. Park Kolhapur	1210/-

- (c):** Government of India provides support for promotion of industrial activities across the country including Kolhapur district of Maharashtra. Through the Department for Promotion of Industry and Internal Trade (DPIIT) and other Central Government departments, an enabling eco-system for the overall industrial development of the country is provided through appropriate policy interventions.

The Department has taken various initiatives for promotion and facilitation of industries across States/UTs such as the Make in India campaign, Start Up India, PM Gati Shakti, National Industrial Corridor Programme, Production Linked Incentives Scheme (PLI), promoting Ease of Doing Business (EoDB), National Single Window System (NSWS), India Industrial Land Bank (IILB), Project Monitoring Group (PMG), liberalization of FDI Policy, Uttar Poorva Transformative Industrialization Scheme (UNNATI-2024) for North East States of India and Indian Footwear & Leather Development Programme (IFLDP) etc.

The State Government of Maharashtra has also informed that as per Package Scheme of Incentives-2019, following incentives are available for large manufacturing projects :

1. Exemption from Electricity Duty

All eligible New Units are exempted from payment of Electricity duty for a period of 7 years.

2. Waiver of Stamp Duty

New as well as expansion units are eligible for exemption from payment of Stamp Duty during the investment period for acquiring land and for term loan process.

3. Industrial Promotion Subsidy

- a. The Special Large Scale and Large Units situated in Karveer, Panhala, Hatkangale, and Shirol talukas having Fixed Capital Investment (FCI) of more than 50 Crore but less than 750 Crore or 500 Minimum Direct employment are eligible for Industrial promotion subsidy of 60% of eligible FCI for 7 years.
- b. The Special Large Scale and Large Units situated in Kagal, Gadhinglaj, Chandgad, Ajara, Bhudargad, Radhanagri, Bavada and Shahuwadi talukas having FCI of more than 50 Crore, but less than 500 Crore or 400 Minimum Direct employment are eligible for Industrial promotion subsidy of 70% eligible FCI for 7 years.
